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Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1179/2004
MA-2097/2004

New Delhi this the 14th day of October, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Ashok Kumar Sharma,
S/o Sh. Siri Chand,
Ex-Asstt. Superintendent,
Kendriya Vidyalaya Sangathan,
Regional Office,
Silchar(Assam). **Applicant**

(through Sh. K.K. Sharma, Advocate)

Versus

1. Commissioner,
Kendriya Vidyalaya Sangathan,
Shaheed Jeet Singh Marg,
18, Institutional Area,
New Delhi.
2. Asstt. Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office G.C.F. No.1,
Jabalpur(MP).
3. Asstt. Commissioner,
Kendriya Vidyalaya Sangathan,
Hospital Road, Silchar,
(Assam). **Respondents**

(through Sh. S. Rajappa, Advocate)

Order (Oral)
Hon'ble Shri Shanker Raju, Member(J)

After hearing the learned counsel, O.A. is disposed of with a direction to the respondents to examine the claim of the applicant for his arrears and other benefits and

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pass a detailed and speaking order within a period of two months from the date of receipt
of a copy of this order. No costs.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra

(V.K. Majotra)
Vice-Chairman(A)

14. 10. 04

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